

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH JODHPUR

5

ORDER SHEET

APPLICATION NO 234 OF 1997

Applicant (s) Keshwar Singh

Respondent (s) UOI & Ors.

Advocate for Applicant (s)

Advocate for Respondent (s)

Notes of the Registry

Orders of the Tribunal

05-9-97

None present on account of  
Advocates' strike.

Put up for admission

on 29-10-97.

*[Signature]*

ए० के० मिश्रा  
A. K. MISHRA

न्यायिक सदस्य  
JUDL. MEMBER

29.10.97

Mr. J. K. Kaushik, learned counsel  
for the Applicant.

Heard Sh. Kaushik.

The learned counsel  
for applicant wishes to withdraw  
the application. He is permitted.  
The O.A. is, therefore, dismissed  
as having been withdrawn. *[Signature]*

ए० के० मिश्रा  
A. K. MISHRA  
न्यायिक सदस्य  
JUDL. MEMBER

extra sets  
recd on  
12/11/97  
ml

Received

J.K. Kaushik  
5/11/97

Copy of order  
& petition of  
OA & MA sent  
to Resp 1 to 2  
sent by Regd  
As vide N<sup>o</sup> 2056/206  
dt 17-11-97  
ml